GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2796 ANSWERED ON:11.12.2012 LOW COST SANITATION SCHEME NO Ajmal Shri Badruddin

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the State Government of Assam has forwarded proposals of Urban Local Bodies to the Union Government for Low Cost Sanitation Scheme during each of the last two years and the current year;
- (b) if so, the details and the present status thereof;
- (c) whether any grants have been released; and
- (d) if so, the details thereof, year-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

- (a): During the financial year 2010-11, proposals for sanction of 7,530 units had been received from the Government of Assam. There were no proposals for the year 2011-12 and so far for the year 2012-13 no proposals have been received.
- (b): The proposals for 7,530 units were received at a cost of Rs. 7.06 crores and these pertained to 8 cities viz., Jorhat, Titabar, Lakhipur, Dokmoka, Bokajan, Marigaon, Dhing and Digboi. Out of this 3,322 units were for conversion of insanitary latrines other than dry latrines and 3,763 were for new construction. There were no proposals for conversion of dry latrines. Hence all of them had to be considered under the new construction category. HUDCO had recommended 7,085 units for sanction after appraisal. The Central Coordination Committee in its 9th meeting held on 19.11.2010 decided that as the estimated cost was more than the State allocation under the scheme the State should prioritize the proposals. In-principal approval for 340 units with Central Subsidy of Rs.37.20 lakhs was given based on allocation made to the State under new construction category and the State Government of Assam was requested to provide such priority list. During the 11th meeting of the Central Coordination Committee held on 23.6.2011 this agenda was again taken up. However, since there were no representatives from the State of Assam and no priority list was received, no sanctions could be accorded.
- (c): No grants under Integrated Low Cost Sanitation Scheme have been released.
- (d): In view of (c) above does not arise.